



**ORDER**  
**(Through Virtual Mode)**

**24.09.2020** Heard Mr. S. N. Mookherjee and Mr. Arun Kathpalia, learned Senior Advocates representing the Appellant in '*Company Appeal (AT) No. 95 of 2020*' and Respondent No. 1 in '*Company Appeal (AT) No. 94 of 2020*'. Their arguments are concluded.

List the appeals for hearing the arguments of 'Union of India' i.e. Appellant in '*Company Appeal (AT) No. 94 of 2020*' and Respondent No. 1 in '*Company Appeal (AT) No. 95 of 2020*' on **7<sup>th</sup> October, 2020 at 2.00 P.M.**

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

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